

Government of Rajasthan under ARWS, Mini Missions, are as under:—

(Rs. in crore)	
Years	Amount
1988-89	53.090
1989-90	44.550
1990-91	42.587
	140.277

#### Display of Price on Packets

3676. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of Government has been drawn towards the fact that several companies, which sell food and other commodities in packets, do not display the price, date of manufacture and other necessary information on the packets;

(b) if so, the number of such complaints received by the Government from Rajasthan; and

(c) the action taken by the Government against defaulting companies?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) According to the Standard of Weights and Measures (Packaged Commodities) Rules, 1977 declaration of sale price and months and year of manufacturing/packing on retail packages is mandatory. However, certain category of packages are exempted from the aforesaid obligation.

(b) No such complaints have been

received by the Government of Rajasthan.

(c) Does not arise.

#### Making of Price on Medicines.

3677. SHRI SURENDRA PAL PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have done away the practice of labelling maximum retail price on medicines; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) No, Sir.

(b) Does not arise.

#### Financial Crisis in BHEL

3678. SHRI SURENDRA PAL PATHAK:  
SHRIMATI VASUNDHARA RAJE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Bharat Heavy Electrical Limited has been facing severe financial crisis and lean orders for manufacturing electrical equipments:

(b) if so, the reasons therefor;

(c) the number of production units of BHEL facing severe financial crisis; and

(d) the steps taken to improve the performance of those units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) and (b). BHEL is facing

financial problems due to large outstandings from customers. Besides the company is having a lean order book position mainly because of resource crunch with the major customers.

(c) Capacity utilisation of BHEL units at Tiruchy, Hardwar, Ranipet, Bhopal & Hyderabad is likely to be seriously affected due to huge outstandings and paucity of orders.

(d) BHEL is taking the following steps to improve the situation:—

- (i) Making vigorous efforts to realise its dues from customers;
- (ii) Increase in exports (deemed and physical);
- (iii) Formulating bids to customers with consortium arrangements to tide over the paucity of orders.
- (iv) Diversification into new areas of business.

#### **Industrial Development**

3679. SHRI SURENDRAPAL PATHAK: Will the Prime Minister be pleased to state:

(a) whether the Government propose to constitute a special working group to chalk out strategy for the speedily industrial development of Uttar Pradesh and Madhya Pradesh;

(b) if so, the details in regard thereto;

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No, Sir.

(b) and (c). Do not arise.

[English]

#### **Amendment to the Industrial Disputes Act—1947**

3681. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to amend the Industrial Disputes Act 1947 to quicken the process of sick industrial units in the country exempting them from obtaining prior permission from State Government and giving notification to the workers;

(b) if so, the details thereof; and

(c) whether the Government also propose to bar the raising of industrial disputes in respect of sick units; if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

[Translation]

#### **Implementation of D. W. C. R. A.**

3682. SHRI RAM NARAIN BERWA: DR. LAL BAHADUR RAWAL: SHRI M. V. V. S. MURTHY:

Will the PRIME MINISTER be pleased to state:

(a) the places in the country where Development of Women and Children in Rural Areas Programme has since been implemented, State-wise;

(b) the funds allocation made therefor